

Ms K. P. Misra
B. S. Tatyam
P. K. Mahalakshmi
A. Das

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 646 1994

K. C. Pati..... Applicant (s)

Versus
Union of India & Others..... Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	11/11/94	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">R. Pati Dy. Registrar</p>	<p style="text-align: center;">D.P.O. & M.S.O. is filed.</p> <p style="text-align: center;">H2</p> <p style="text-align: center;">10/11/94</p>
2.	11/11/94	<p>Heard. The petitioner has been working in the same post for last 22 years. Though an allegation of mala fide has been made, we do not find it necessary to go into this aspect. As it appears, the Tribunal is slow about the routine transfer, and that to the very same station. Application rejected without admitting.</p> <p style="text-align: right;">Vice-Chairman Member (Admin.)</p>	<p>In this application no. 19, the applicant has challenged the order of transfer & further prayed that the said order be kept in abeyance till the disposal of the application.</p> <p style="text-align: right;">H2 10/11/94.</p> <p style="text-align: right;">For Registration</p> <p style="text-align: right;">S. S. 10/11/94</p> <p style="text-align: right;">R. J. 10/11/94</p>